

तो नहीं हुई, थोड़ी-सी हुई है क्योंकि स्टील की सप्लाई में मुश्किल आ रही थी।

श्री रामचन्द्र विकल : क्या निर्माण और आवास मंत्री बतायेंगे कि ये क्वार्टर बनने के बाद जनता को किराये पर दिये जाने वाले हैं या सरकारी कर्मचारियों को दिये जायेंगे ? ये क्वार्टर किस उद्देश्य से बनाये गए हैं ?

श्री आई० के० गुजराल : गवर्नमेन्ट एम्प्लॉईज़ को दिये जायेंगे।

श्री सोहन लाल : क्या आवास मंत्री बतायेंगे कि चार-पांच साल से शादी खामपुर में चार मंजिले क्वार्टर बनने के बाद खाली पड़े हुए हैं उसका क्या कारण है ? अभी तक वे खाली क्यों पड़े हुए हैं ?

अध्यक्ष महोदय : इस सवाल को किसी और वक्त पूछ लें। यह सवाल तो बनने वालों के बार में है। . . . (व्यवधान) . . .

SHRI I. K. GUJRAL: No, these quarters which I think the hon. member is referring to, do not belong to Government.

बिड़ला भवन को महात्मा गाँधी स्मारक का रूप देना

* 461. **श्री हुकम चन्द कछवाय :** क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बिड़ला भवन को महात्मा गाँधी स्मारक का रूप देने के लिये वित्तीय वर्ष 1971-72 में कोई राशि नियत की गई है; और

(ख) यदि हां, तो इस सम्बन्ध में कितना व्यय होगा ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL): (a) and (b). Rs. 35 lakhs have been provided for expenditure in the financial year 1971-72 for acquiring Birla Bhawan for its conversion into a Memorial to Mahatma Gandhi. The proceedings for

acquisition under the Land Acquisition Act are being taken by the Delhi Administration. At this stage, the amount that will actually be spent cannot be indicated.

श्री हुकम चन्द कछवाय : मैं आपके द्वारा मंत्री महोदय से जानना चाहता हूँ कि जब बिड़ला जी ने कह दिया कि हम बिड़ला भवन देने के लिए तैयार हैं तो उसको अपने कब्जे में लेने के रास्ते में सरकार को कौन सी दिक्कत सामने आ रही है ? अभी तक सरकार ने उसको लिया क्यों नहीं है ?

श्री आई० के० गुजराल : इस हाऊस में दो एक दफा पहले बात हुई थी और आनरेबिल मेम्बर को याद होगा कि बिड़ला जी ने जो आफ़र भेजा था उसमें कुछ शर्तें थीं और उन शर्तों के ऊपर लेना मुश्किल था। इसलिए यह ठीक समझा गया कि उसको एक्वायर कर लिया जाये।

श्री हुकम चन्द कछवाय : अभी मन्त्री महोदय ने कहा कि उन्होंने कुछ शर्तें रखी थीं तो क्या मंत्री महोदय उन शर्तों को बतायेंगे ताकि सदन को जानकारी हो सके ?

दूसरी बात मैं यह जानना चाहता हूँ कि इसके बनने में कितना समय लग जायेगा—क्या इसका कुछ अन्दाज़ है।

अध्यक्ष महोदय : यह तो हाऊस में काफी डिस्कस हो चुका है। . . . (व्यवधान) . . .

SHRI I. K. GUJRAL: Dealing with the second question of my hon. friend first, I cannot indicate just now the time that will be taken to complete the memorial for two reasons. One is that the acquisition is not yet complete, and the second is that we will then work out the details as to what is to be done there as a memorial.

So far as the first question is concerned, the hon. Member will recall that this was discussed in this House some time ago. First there was difficulty about fixing of price. Second, there was a demand for giving of alternative land. All these things were discussed from time to time and before this House was re-constitu-

ted, it was decided that it was better to acquire it under the Land Acquisition Act.

SHRI S. M. BANERJEE: I would like to know whether it is a fact that these acquisition proceedings which are going on are being delayed because Government has not made up its mind for the compensation to be paid for such acquisition. What is the amount of compensation and what are the reasons for paying compensation for this particular House.

SHRI I. K. GUJRAL: I can assure him that Government's mind has not only been made up, but it is being implemented in the sense that we have already moved for the acquisition of the site; the Delhi Administration has been asked to move the Acquisition Collector to fix the prices, so that the land can be acquired. Also, in the Budget, an amount for acquisition has been provided. What will be paid ultimately depends upon the acquisition proceedings and what the collector fixes.

SHRI SHYAMNANDAN MISHRA: May I know whether any negotiations are going on with regard to the compensation to be paid to Birlas, or whether the compensation is going to be determined in the court only?

SHRI I. K. GUJRAL: No negotiations are going on. The price will be determined by the Land Acquisition Collector.

SHRI K. SURYANARAYANA: Will the Government wait till legislation on urban property ceiling is brought, so that the Government and the nation may be benefited?

MR. SPEAKER: It is a suggestion for action.

SHRI JYOTIRMOY BOSU: There is an authorisation in favour of Shri K. Halder for question No. 468.

MR. SPEAKER: We shall consider it after all the questions.

Shortage of Crude for Barauni Refinery

* 473. **SHRI SHYAMNANDAN MISHRA:** Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

- (a) whether the Barauni Refinery would face shortage of crude after some time; and
- (b) if so, the reasons therefor?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P. C. SETHI): (a) and (b). The Barauni Refinery receives approximately 2 million tonnes of crude from the Assam fields. The production of the Assam fields will begin to decline after about 5 years. Consequently, the supplies to Barauni would also correspondingly reduce. However, a scheme has been approved for processing of imported crude in the Barauni Refinery. This scheme is expected to be completed by the end of 1973 and envisages certain modifications to the Refinery Plant. In the first instance, imported crude will be supplied to the 3rd million tonne unit. If and when the available supplies of Assam crude for Barauni Refinery decreases, the shortfall will have to be made up by locating other source of crude.

SHRI SHYAMNANDAN MISHRA: What is the amount of investment that would be required for modification in Barauni Refinery?

SHRI P. C. SETHI: I am sorry at the moment I do not have the amount that will be required for the modifications. The cost of upgradation of oil pipeline as estimated in 1967-68 was about Rs. 6 crores.

SHRI SHYAMNANDAN MISHRA: If there are going to be imports for meeting the requirements of Barauni what would be their order, year to year, if there is shortage from Assam?

SHRI P. C. SETHI: As a matter of fact I have pointed out that for the extra one million tonne capacity which exists in Barauni, one million tonne will have to be imported. When we start the excess one million tonne after completing the modifications that we are proposing, we shall be in a position to use the Rustom crude and also the Raksh crude that will come in. Supplies from Naharkotia and Moran would start declining from 1976; in 1975 it would be 2.20 million tonnes from Naharkotia and 0.41 from Moran; from 1967 onwards they will go on declining gradually from 1.84 to 1.08 million tonnes from Naharkotia and to 0.21 instead of 0.41 from Moran. To that extent imports will have to increase.

DR. MELKOTE: Did not the Government expect this shortage and have they planned for the future properly?

SHRI P. C. SETHI: It is known that there will be shortage. At the moment our